CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH



OA 857/2004

New Delhi, this the 6th day of April, 2004

Hon'ble Sh. Shanker Raju, Member (J.)

Smt. Khazani Devi Wd/o Late Sh. Jagdish Singh R o Vill. Samaspur, PO Khalasa Ujjawa, Delhi-73.

...Applicant

(By Advocate Sh. Yogesh Sharma)

VERSUS

NCT of Delhi through

- The Chief Secretary
 New Sectt, New Delhi.
- 2. The Chief Engineer Delhi Jal Board Faiz Road, Karol Bagh New Delhi.
- New Delhi.
 3. The Asstt. Engineer (W)
 RSC South, Delhi Jal Board
 Greater Kailash, New Delhi.
- 4. The Secretary
 Ministry of Personnel
 Govt. of India, New Delhi.

...Respondents

QRQER (ORAL)

Shri Shanker Raju,

Heard. The applicant in this OA has sought posthumous regularisation of her husband and accord of pensionary benefits. The claim is yet to be disposed of by the respondents.

- 2. OA stands disposed of at the admission stage by directing the respondent No.2 to take a final decision on the request of the applicant made in her representation within a period of two months from the date of receipt of a copy of this order by passing a detailed and speaking order.
- 3. Let a copy of this order be sent to the respondents along with OA.

S Kyyı (Shanker Raju) Member (J)

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